

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 123  
(IB)-717(PB)/2020

**IN THE MATTER OF:**

Anoopurva Enterprises Pvt Ltd

Vs

Solitaire Realinfra Pvt Ltd

...

Applicant/Petitioner

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 22.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Rishi Singhal Adv.

For the Respondent : Mr. Ashish Agagrwal. Adv

**ORDER**

List on 02.02.2021.

Sd/-

(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)